

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 127 OF 2019 & IA No. 540 OF 2019

Dated: 16th October, 2019

In the matter of:

| | | |
|---|-------------|----------------------|
| Madurai Power Corporation Private Limited | | Appellant(s) |
| Versus | | |
| Tamil Nadu Electricity Regulatory Commission | | Respondent(s) |

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **11.12.2019**.

Court Master

NR